

**Directorate of Health & Family Welfare
Government of Punjab
Parivar Kalyan Bhawan, Sector-34A, Chandigarh.**

No. COVID-19/NHM/Pb/20/3303-46

Dated: 22-08-2020

To

1. All the Deputy Commissioners of Punjab.
2. All the Civil Surgeons of Punjab.

Subject: Regarding Medical fitness for Home isolation of asymptomatic/mild symptomatic patients at time of sampling and Home isolation of asymptomatic/mild symptomatic COVID-19 positive patients aged more than 60 and/or with co-morbidities and for pregnant woman.

With reference to the above mentioned subject, it is stated that:-

1. All asymptomatic/mild symptomatic patients will be offered the opportunity to give undertaking at the time of sampling regarding availability of home isolation facility at their residence in case they turn out to be positive for COVID-19 (Annexure-A). The doctor available at the time of sampling would assess all such persons for clinical fitness for home isolation as per Annexure-"B". In case such patients test positive for COVID-19 they will continue for home isolation as per protocol and there is no need to bring them to the hospital provided they remain to be asymptomatic or mild symptomatic. They will procure the kit which should contain at least a thermometer, pulse oximeter, Tab Vitamin C and Tab Zinc and regularly monitor themselves for any symptoms and report immediately if the symptoms appear or worsen. The follow-up of home isolated patients will be done by the team of District Administration/COVID Patient Tracking team. CPTs will ensure follow up of these patients on phone and with at least 3 visits during the duration of home isolation. If contrary is found during follow up visits regarding undertaking given by patient about availability of facilities for Home Isolation as per protocol, such patients will be shifted to isolation facility.

The private institutions are also directed to follow the same protocols.

2. **Home isolation of asymptomatic/mild symptomatic COVID-19 positive patients aged more than 60 and/or with co-morbidities:**

Asymptomatic/mild symptomatic COVID-19 positive elderly patients aged more than 60 years with co-morbid states may be allowed home isolation if certified by Personal Medical specialist/ Hospital that S/he is fit for home isolation and the concerned specialist/ Hospital will monitor his/her condition for any timely treatment.

3. **For pregnant women:** Asymptomatic/mild symptomatic COVID-19 positive pregnant woman with non high risk pregnancy and likely not to deliver in next three weeks may be allowed home isolation if certified by gynecologist that She is fit for home isolation. The private institutions are also directed to follow the same protocols.

If any home isolated patients requires any medical assistance/ advice they must call at 104 or District help line number.



Director Health and Family Welfare, Punjab
4R

No.COVID-19/NHM/Pb/20/3347-53

Dated: 22-08-2020

A copy of the above is forwarded to the following for information:

1. OSD to Chief Secretary Government of Punjab.
2. PS to Special Chief Secretary Department of Home Affairs and Justice Punjab.
3. PS to Principal Secretary Health and Family Welfare Punjab.
4. PS to Principal Secretary Medical Education & Research, Punjab.
5. PA to Secretary Health cum MD,NHM.
6. PA to Special Secretary Health cum MD, PHSC.
7. Incharge State COVID-19 Control Room, Punjab.


Director Health and Family Welfare, Punjab
4R

ਅਨੁਲੱਗ ਉ : ਘਰ ਵਿੱਚ ਆਈਸੋਲੇਸ਼ਨ ਲਈ ਮਰੀਜ ਵੱਲੋਂ ਇਕਰਾਰਨਾਮਾ (ਸਵੈ-ਘੋਸ਼ਣਾ ਪੱਤਰ)

1. ਮੈਂ ਪੁੱਤਰ/ਪਤਨੀ ਨਿਵਾਸੀ
..... ਸੰਪਰਕ ਨੰਬਰ ਹੈ। ਮੈਨੂੰ ਕੋਵਿਡ-19 ਦੀ ਪੁਸ਼ਟੀ ਹੋਈ ਹੈ, ਮੈਂ ਸਵੈ-ਇੱਛਾ ਇਕਰਾਰਨਾਮਾ ਕਰਦਾ ਹਾਂ ਕਿ ਇਸ ਦੱਸੀ ਗਈ ਮਿਆਦ ਦੌਰਾਨ ਹਰ ਸਮੇਂ ਖੁਦ ਨੂੰ ਆਈਸੋਲੇਸ਼ਨ ਵਿੱਚ ਰੱਖਾਂਗਾ/ਰੱਖਾਂਗੀ। ਇਸ ਸਮੇਂ ਦੌਰਾਨ ਮੈਂ ਆਪਣੀ ਤੇ ਆਲੇ ਦੁਆਲੇ ਦੇ ਵਿਅਕਤੀਆਂ ਦੀ ਸਿਹਤ ਦੀ ਨਿਗਰਾਨੀ ਰੱਖਾਂਗਾ/ਰੱਖਾਂਗੀ ਅਤੇ ਮੈਨੂੰ ਜਾਂ ਪਰਿਵਾਰ ਦੇ ਮੈਂਬਰਾਂ ਦੇ ਨਿੱਜੀ ਸੰਪਰਕਾਂ ਨੂੰ ਕੋਵਿਡ-19 ਦੇ ਲੱਛਣ ਸਾਹਮਣੇ ਆਉਂਦੇ ਹਨ ਤਾਂ ਸਰਵੀਲੈਂਸ ਟੀਮ ਜਾਂ ਕਾਲ ਸੈਂਟਰ ਨੰਬਰ (104) ਤੇ ਕਾਲ ਕਰਾਂਗਾ/ਕਰਾਂਗੀ।
2. ਹਿਦਾਇਤਾਂ ਅਨੁਸਾਰ ਮੇਰੇ ਕੋਲ ਘਰ ਵਿੱਚ ਆਈਸੋਲੇਸ਼ਨ ਦੀ ਸੁਵਿਧਾ ਹੈ, ਜਿਸ ਦੀ ਅਧਿਕਾਰੀਆਂ ਵੱਲੋਂ ਤਸਦੀਕ ਕੀਤਾ ਜਾ ਸਕਦੀ ਹੈ।
3. ਬਚਾਅ ਲਈ ਜਾਰੀ ਦਿਸ਼ਾ ਨਿਰਦੇਸ਼, ਜਿਨ੍ਹਾਂ ਦੀ ਮੇਰੇ ਵੱਲੋਂ ਪਾਲਣਾ ਕੀਤੀ ਜਾਣੀ ਹੈ, ਉਨ੍ਹਾਂ ਬਾਰੇ ਮੈਨੂੰ ਵਿਸਥਾਰਪੂਰਵਕ ਜਾਣਕਾਰੀ ਦਿੱਤੀ ਗਈ ਹੈ।
4. ਮੈਂ ਕੋਵਾ ਐਪਲੀਕੇਸ਼ਨ
(https://play.google.com/store/apps/details?id=in.gov.punjab.cova&hl=en_IN) ਆਪਣੇ ਮੋਬਾਇਲ ਵਿੱਚ ਐਕਟਿਵ ਰੱਖਾਂਗਾ/ਰੱਖਾਂਗੀ ਅਤੇ ਮੇਰੇ ਵੱਲੋਂ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇਗਾ ਕਿ ਆਈਸੋਲੇਸ਼ਨ ਦੀ ਮਿਆਦ ਦੌਰਾਨ ਹਮੇਸ਼ਾ ਐਕਟਿਵ (ਬਲੂਟੁੱਥ ਤੇ ਵਾਈ-ਵਾਈ ਦੁਆਰਾ) ਰੱਖਿਆ ਜਾਵੇਗਾ।
5. ਜੇਕਰ ਮੈਂ ਖੁਦ ਨੂੰ ਆਈਸੋਲੇਸ਼ਨ ਕਰਨ ਦੇ ਨਿਯਮਾਂ ਦੀ ਉਲੰਘਣਾ ਕਰਦਾ ਹਾਂ ਤਾਂ ਮੇਰੇ ਖਿਲਾਫ "ਦੀ ਐਪੀਡੇਮਿਕ ਡਿਜ਼ੀਜ਼ ਐਕਟ 1897" ਅਧੀਨ ਆਈਪੀਸੀ ਦੀ ਧਾਰਾ 188 ਅਧੀਨ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ।

ਹਸਤਾਖਰ

ਮਿਤੀ:

Annexure A: Undertaking by patient for Home Isolation

1. I S/W of, resident of contact number: being diagnosed as a confirmed case of COVID-19, do hereby voluntarily undertake to maintain strict self-isolation at all times for the prescribed period. During this period I shall monitor my health and those around me and interact with the assigned surveillance team/with the call centre (104), in case I suffer from any deteriorating symptoms or any of my close family contacts develops any symptoms consistent with COVID-19.
2. I have facilities for home isolation as per the guidelines and the same can be verified by the officials for confirmation.
3. I have been explained in detail about the precautions that I need to follow while I am under self- isolation.
4. I have active COVA app (https://play.google.com/store/apps/details?id=in.gov.punjab.cova&hl=en_IN) on my phone and I assure that it will remain active throughout the period of isolation (through Bluetooth and WiFi).
5. I am liable to be acted on under section 188 of IPC as per provision of “The Epidemic Diseases Act 1897” for any non-adherence to self-isolation protocol.

Signature:

Date:

ਅਨੁਲੱਗ ਅ (Annexure B) : ਘਰੇਲੂ ਆਈਸੋਲੇਸ਼ਨ ਲਈ ਮੈਡੀਕਲ ਫਿਟਨੈੱਸ ਲਈ ਸਰਟੀਫਿਕੇਟ

ਸ਼੍ਰੀਮਾਨ/ਸ਼੍ਰੀਮਤੀ.....

.....ਨਿਵਾਸੀ.....

ਫੋਨ ਨੰਬਰ..... ਦਾ ਮਿਤੀ..... ਨੂੰ ਕੋਵਿਡ-19 ਦਾ ਟੈਸਟ

ਕੀਤਾ ਗਿਆ/ਪੋਜ਼ੀਟਿਵ ਆਇਆ ਹੈ।

ਮੈਂ, ਡਾ., ਨੇ ਮਰੀਜ਼ ਦੀ ਮਿਤੀ. ..

..... (ਮਿਤੀ/ਮਹੀਨਾ/ਸਾਲ) ਦੀ ਜਾਂਚ ਕਰਨ ਉਪਰੰਤ ਨਤੀਜਾ ਆਇਆ ਹੈ

Vitals:

Pulse

BP

Respiratory rate

SpO2

ਮਰੀਜ਼ ਨੂੰ ਹੁਣ ਕੋਈ ਲੱਛਣ ਨਹੀਂ ਹੈ ਅਤੇ ਹੁਣ ਕੋਈ ਗੰਭੀਰ ਰੋਗ ਨਹੀਂ ਹੈ। ਮਰੀਜ਼ ਨੂੰ ਘਰ ਵਿੱਚ ਆਈਸੋਲੇਟ ਕਰਨ ਦੀ ਇਜਾਜ਼ਤ ਦਿੱਤੀ ਜਾ ਸਕਦੀ ਹੈ।

ਡਾਕਟਰ ਦਾ ਨਾਮ :

ਡਾਕਟਰ ਦੇ ਹਸਤਾਖਰ.....

ਮਿਤੀ:

Annexure B: Certificate for Medical fitness for Home isolation

Mr./Mrs/Ms.....

.....R/O.....

Phone No.....have been found to be COVID-19 positive/ Tested for COVID-19 on.....

I, Dr.....,have examined the patient on..... (DD/MM/YYYY) with the diagnosis.....

Vitals:

Pulse

BP

Respiratory rate

SpO2

The patient is asymptomatic now and doesn't have any comorbidity or having comorbidity which is under control. The patient can be allowed for home isolation.

Name of the physician:

Signature of physician.....

Date: